

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16296/2025 BLAPL/5617/2025	REJITI KRISHNA @ R.KRISHNA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /82 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000050/2023
2	D-BLAPL/15866/2025 BLAPL/5618/2025	DILIP KUJUR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /372 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000179/2024
3	D-BLAPL/16414/2025 BLAPL/5619/2025	NAGENDRA MALLICK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 A.D.J.,JALESWAR(Baleshwar) Spl/0000010/2025
4	D-BLAPL/15738/2025 BLAPL/5620/2025	OMKAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000070/2024
5	D-BLAPL/15900/2025 BLAPL/5621/2025	BHARAT BINDHANI VS STATE OF ODISHA	ANUPAM DASH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000013/2025
6	D-BLAPL/15861/2025 BLAPL/5622/2025	RAMESH PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /150 /2011 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000332/2011
7	D-BLAPL/16322/2025 BLAPL/5623/2025	SUSANTA KUMAR SETHY VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	CUTTACK VIGILANCE /5 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000015/2025
8	D-BLAPL/15896/2025 BLAPL/5624/2025	DILLIP KUMAR NAYAK @ LIPU VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /282 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000008/2025
9	D-BLAPL/15560/2025 BLAPL/5625/2025	ADARSH KUMAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA G.R.P. /76 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000050/2024
10	D-BLAPL/15860/2025 BLAPL/5626/2025	KESHAB BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /101 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000184/2014
11	D-BLAPL/16000/2025 BLAPL/5627/2025	SUSHANTA DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	HINJILI /195 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000228/2025

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12	D-BLAPL/15961/2025 BLAPL/5628/2025	AVIMANYU TRIPATHY @ NANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /546 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000453/2024
13	D-CMP/22195/2025 CMP/838/2025	SUSANTA KUMAR SAHOO VS NILAMANI SAHOO	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000042/2006
14	D-CRLMA/15302/2025 CRLMA/79/2025	SITAKANTA KUANRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	//0 A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000003/2025
15	D-CRLMC/15389/2025 CRLMC/1934/2025	SMITANJALI PAIKRAY VS STATE OF ODISHA	PRANAYA SWAIN VS	//0 S.D.J.M.,PURI(Puri) ICC/0000012/2024
16	D-CRLMC/15758/2025 CRLMC/1935/2025	M. BALAJI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /267 /2016 J.M.F.C,BUGUDA(Ganjam) GR/0000247/2016
17	D-CRLMC/14450/2025 CRLMC/1936/2025	BASANTA MAHANTA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	DAITARI /19 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000017/2016
18	D-CRLMP/15329/2025 CRLMP/675/2025	SUMITRA BHUYAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	DELANGA /392 /2024 ()
19	D-CRLMP/14672/2025 CRLMP/676/2025	RASNI KHATUN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 () //
20	D-WA/22022/2025 WA/922/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, KHORDHA VS AKSHAYA KUMAR MOHANTY	SAILAZA NANDAN DAS VS	// () //
21	D-WA/22026/2025 WA/923/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR VS SAROJ KUMAR MOHANTY	SAILAZA NANDAN DAS VS	// () //
22	D-WA/22126/2025 WA/924/2025	DIPANJALI SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
23	D-WP(C)/21088/2025	SITANSHU SEKHAR CHOPDAR	DILLIP KUMAR MOHAPATRA	//

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	WP(C)/15471/2025	VS STATE OF ODISHA	VS	0 //
24	D-WP(C)/21090/2025 WP(C)/15472/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
25	D-WP(C)/21105/2025 WP(C)/15473/2025	KISHORI MOHANTY VS EXECUTIVE ENGINEER (ELECTRICAL) BCDD II, TPCODL, BBSR	SIDDHANT SARANGI VS	// 0 //
26	D-WP(C)/15730/2025 WP(C)/15474/2025	SUSHIL PATNAIK @ PATTANAIAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
27	D-WP(C)/19285/2025 WP(C)/15475/2025	PRUTHIVI RAJ BEHERA VS RASESWARI MISHRA	RASHMI KANTA ACHARYA VS	// 0 //
28	D-WP(C)/21790/2025 WP(C)/15476/2025	PRASANTA KUMAR MANTHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
29	D-WP(C)/16593/2025 WP(C)/15477/2025	MALAYA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
30	D-WP(C)/21508/2025 WP(C)/15478/2025	T. ANAND RAO PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
31	D-WP(C)/18648/2025 WP(C)/15479/2025	BILASINI DEI VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //
32	D-WP(C)/19297/2025 WP(C)/15480/2025	SADANANDA BEHERA VS THE STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
33	D-WP(C)/22121/2025 WP(C)/15481/2025	PALEM ASHOK REDDY VS THE COMMISSIONER GST AND CX, ROURKELA	NATABAR PANDA VS	// 0 //
34	D-WP(C)/22140/2025 WP(C)/15482/2025	GOURANGA CHANDRA PADHI VS	RINTU NAYAK VS	// 0

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35	D-WP(C)/21108/2025 WP(C)/15483/2025	STATE OF ODISHA RAJENDRA KUMAR PADHEE VS	DILLIP KUMAR MOHAPATRA VS	// // ()
36	D-WP(C)/18983/2025 WP(C)/15484/2025	STATE OF ODISHA AKSHYA MALLICK VS	MAHESWAR MOHANTY VS	// // ()
37	D-WP(C)/18746/2025 WP(C)/15485/2025	STATE OF ODISHA HEMANTA KUMAR KAR VS	BIBHUTI BHUSAN MISHRA VS	// // ()
38	D-WP(C)/22216/2025 WP(C)/15486/2025	STATE OF ODISHA M/S OM SAINATH CARRIERS VS	BIJAY PANDA VS	// // ()
39	D-WP(C)/22226/2025 WP(C)/15487/2025	THE DEPUTY COMMISSIONER CENTRAL TAX GST AND CENTRAL EXCISE KHYANAPRAVA NAYAK VS	SARBESWAR SAHOO VS	// // ()
40	D-WP(C)/15994/2025 WP(C)/15488/2025	STATE OF ODISHA MANASI PRUSTY @ SAHOO VS	BHAGABAN BEHERA VS	// // ()
41	D-WP(C)/21262/2025 WP(C)/15489/2025	STATE OF ODISHA SURESH CHANDRA JENA VS	SOUBHAGYA SWAIN VS	// // ()
42	D-WP(C)/21774/2025 WP(C)/15490/2025	STATE OF ODISHA KAILASH CHANDRA MALLICK VS	HARIPAD MOHANTY VS	// // ()
43	D-WP(C)/18647/2025 WP(C)/15491/2025	STATE OF ODISHA SURENDRA BEHERA VS	MOHENDRA DALAI VS	// // ()
44	D-WP(C)/22385/2025 WP(C)/15492/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	ABHIRAM SWAIN VS	// // ()
45	D-WP(C)/21792/2025 WP(C)/15493/2025	STATE OF ODISHA SIBARAM NAYAK VS	SANJIB MOHANTY VS	// // ()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//

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46	D-WP(C)/22202/2025 WP(C)/15494/2025	AKHILA RAM JENA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
47	D-WP(C)/22281/2025 WP(C)/15495/2025	DAMAYANTI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
48	D-WP(C)/19430/2025 WP(C)/15496/2025	MAHESWAR JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
49	D-WP(C)/22444/2025 WP(C)/15497/2025	SUJATA TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
50	D-WP(C)/22485/2025 WP(C)/15498/2025	CHINMAYA @ CHINMAY DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
51	D-WP(C)/19750/2025 WP(C)/15499/2025	OMM SUPPORT SERVICES, BALASORE VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
52	D-WP(C)/19753/2025 WP(C)/15500/2025	DEBA PRASAD MOHANTY VS THE PRINCIPAL SECRETARY, H AND F.W DEPT., BBSR	SANJIB KHANDAYATRAY VS	// 0 //
53	D-WP(C)/21741/2025 WP(C)/15501/2025	M/S MAHAVIR INFRA DEVELOPERS PVT LTD., BBSR VS COMMISSIONER OF CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
54	D-WP(C)/22512/2025 WP(C)/15502/2025	MITA JANI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
55	D-WP(C)/15346/2025 WP(C)/15503/2025	DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR VS SAUMYAJIT PARIDA	GIRIJA PRASAD DUTTA VS	// 0 //
56	D-WP(C)/16138/2025 WP(C)/15504/2025	KARUNAKAR MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
57	D-WP(C)/22092/2025	DHIRENDRA KUMAR NAYAK	AMITAV DAS	//

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	WP(C)/15505/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/21787/2025 WP(C)/15506/2025	SABITA CHHATRIA VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
59	D-WP(C)/22179/2025 WP(C)/15507/2025	BABITA SAHOO VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
60	D-WP(C)/20925/2025 WP(C)/15508/2025	SUBRAT RANJAN BEHERA VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), ROURKELA, ODISHA	SAIBRATA RATH VS	// 0 //
61	D-WP(C)/21910/2025 WP(C)/15509/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
62	D-WP(C)/22526/2025 WP(C)/15510/2025	LIMA LAXMI VS COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	GYANENDRA CHANDRA SWAIN VS	// 0 //
63	D-WP(C)/22280/2025 WP(C)/15511/2025	THE ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BBSR VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
64	D-WP(C)/16641/2025 WP(C)/15512/2025	SANJIB ORAM VS STATE OF ORISSA	ASWINI KUMAR DASH VS	// 0 //
65	D-WP(C)/20320/2025 WP(C)/15513/2025	STATE OF ODISHA VS SOMANATH MALI @ NAIK	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
66	D-WP(C)/22398/2025 WP(C)/15514/2025	GOKUL CHANDRA MAHALIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
67	D-WP(C)/21496/2025 WP(C)/15515/2025	SUDARSAN NAYAK VS REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, ODISHA	SANJIB MOHANTY VS	// 0 //
68	D-WP(C)/22401/2025 WP(C)/15516/2025	SHANKAR DAS VS	BIDYADHAR MANSING VS	// 0

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69	D-WP(C)/22443/2025 WP(C)/15517/2025	STATE OF ODISHA RADHARANI SAMAL VS	SATYAJIT SAMAL VS	// // ()
70	D-WP(C)/22432/2025 WP(C)/15518/2025	STATE OF ODISHA DHARAJYOTI ROUT VS	SATYAJIT SAMAL VS	// // ()
71	D-WP(C)/20690/2025 WP(C)/15519/2025	STATE OF ODISHA UNION OF INDIA VS	RUPESH KUMAR KANUNGO VS	// // ()
72	D-WP(C)/16764/2025 WP(C)/15520/2025	PRADIPTA KUMAR SAHU PRADEEP KUMAR SAHU VS	AVIJIT PATNAIK VS	// // ()
73	D-WP(C)/22525/2025 WP(C)/15521/2025	STATE OF ODISHA BAIKUNTHA NATH PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
74	D-WP(C)/21912/2025 WP(C)/15522/2025	THE DIVISIONAL HEAD MAINTENANCE DIVISION IDCO ,BBSR MAHANADI COALFIELDS LTD., SAMBALPUR VS	HARIPAD MOHANTY VS	// // ()
75	D-WP(C)/22406/2025 WP(C)/15523/2025	STATE OF ODISHA PRABINA MISHRA VS	SANGRAM JENA VS	// // ()
76	D-WP(C)/22451/2025 WP(C)/15524/2025	STATE OF ODISHA BALARAM NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
77	D-ABLAPL/16046/2025 ABLAPL/6393/2025	STATE OF ODISHA DURMAN MOHANTA VS	SAROJ KUMAR DASH VS	// // BHUBAN /129 /2025 ()
78	D-ABLAPL/15939/2025 ABLAPL/6394/2025	STATE OF ODISHA RAMACHANDRA DALEI VS	NIRANJAN PANDA VS	// // DHUSURI /121 /2025 ()
79	D-ABLAPL/16047/2025 ABLAPL/6395/2025	STATE OF ODISHA RAJESH KUMAR PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // JENAPUR /152 /2025 () //

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80	D-ABLAPL/16049/2025 ABLAPL/6396/2025	UTTAM GAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/0000006/2025
81	D-ABLAPL/16053/2025 ABLAPL/6397/2025	DEBASMITA BALIARSINGH VS STATE OF ODISHA	OM SWARUP VS	BALASORE SADAR /105 /2025 () //
82	D-ABLAPL/15908/2025 ABLAPL/6398/2025	PRADEEP BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /75 /2025 () //
83	D-ABLAPL/16062/2025 ABLAPL/6399/2025	JABED KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /90 /2020 () //
84	D-ABLAPL/16118/2025 ABLAPL/6400/2025	SIKANDAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /88 /2025 () //
85	D-ABLAPL/15790/2025 ABLAPL/6401/2025	GAUTAM PRASAD BISWAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /168 /2025 () //
86	D-ABLAPL/16077/2025 ABLAPL/6402/2025	SACHIN NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /262 /2022 () //
87	D-ABLAPL/16087/2025 ABLAPL/6403/2025	GAGAN BISHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /234 /2025 () //
88	D-ABLAPL/16119/2025 ABLAPL/6404/2025	AJIT SAHU @ AJIT KUMAR SAHU VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIMAKHANDI /296 /2024 () //
89	D-ABLAPL/15910/2025 ABLAPL/6405/2025	MINJA MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	NIHALPRASAD /128 /2025 () //
90	D-ABLAPL/16089/2025 ABLAPL/6406/2025	RAMACHANDRA PANIGRAHI VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /304 /2025 () //
91	D-ABLAPL/15331/2025	SAROJ PRADHAN @ SARJU	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /150 /2025

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	ABLAPL/6407/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15919/2025 ABLAPL/6408/2025	SWETALEENA DASH VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 () //
93	D-ABLAPL/15762/2025 ABLAPL/6409/2025	SANTOSH SETHY @ SANTOSH KUMAR SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /68 /2023 () //
94	D-ABLAPL/15929/2025 ABLAPL/6410/2025	DAMODAR JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	PANDAPADA /44 /2022 () //
95	D-ABLAPL/16122/2025 ABLAPL/6411/2025	NARAN BADARA @ MATAKA BADARA VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /76 /2025 () //
96	D-ABLAPL/16237/2025 ABLAPL/6412/2025	ASOK @ ASHOK CHANDRA ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /245 /2025 () //
97	D-ABLAPL/16127/2025 ABLAPL/6413/2025	SAGARIKA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /147 /2025 () //
98	D-ABLAPL/15999/2025 ABLAPL/6414/2025	BADAL TAHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KRUSHNA PRASAD /84 /2025 () //
99	D-ABLAPL/16131/2025 ABLAPL/6415/2025	FAKIR DAS @ FAKIRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /80 /2025 () //
100	D-ABLAPL/16242/2025 ABLAPL/6416/2025	PRADYUMNA KESHARI ROUL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /245 /2025 () //
101	D-ABLAPL/16001/2025 ABLAPL/6417/2025	MITHUN NAYAK @ CHINMAYA NAYAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	GHASIPURA /379 /2024 () //
102	D-ABLAPL/16142/2025 ABLAPL/6418/2025	MD KALAM @ MD QALAMUDIN VS	SUNIL KUMAR PANDA VS	CHARMAL /150 /2024 ()

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103	D-ABLAPL/16143/2025 ABLAPL/6419/2025	STATE OF ODISHA DHANESWAR RAUL VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /193 /2025 ()
104	D-ABLAPL/16144/2025 ABLAPL/6420/2025	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /339 /2023 ()
105	D-ABLAPL/16039/2025 ABLAPL/6421/2025	STATE OF ODISHA DHRUBA CHARAN ROUT VS	BIDESHI KUMAR GHADEI VS	// BARANGA /246 /2025 ()
106	D-ABLAPL/16147/2025 ABLAPL/6422/2025	STATE OF ODISHA PRAMOD JENA VS	JAYANTA KUMAR MAJHI VS	// SORO /370 /2021 ()
107	D-ABLAPL/16040/2025 ABLAPL/6423/2025	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /84 /2025 ()
108	D-ABLAPL/16148/2025 ABLAPL/6424/2025	STATE OF ODISHA PRAMOD MALIK @ PRAMOD KUMAR MALIK VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA SADAR /239 /2025 ()
109	D-ABLAPL/16041/2025 ABLAPL/6425/2025	STATE OF ODISHA LIPUNA NAIK VS	MANOJ BIHARI DAS VS	// MADHUPATNA /274 /2024 ()
110	D-ABLAPL/16004/2025 ABLAPL/6426/2025	STATE OF ODISHA CHAGALI PATRA VS	IPSIT AUROBINDO ACHARYA VS	// / /0 J.M.F.C.,GONDIA(Dhenkanal)
111	D-ABLAPL/16043/2025 ABLAPL/6427/2025	STATE OF ODISHA LAXMIKANTA MISHRA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000091/2025 KHURDA SADAR /142 /2025 ()
112	D-ABLAPL/16009/2025 ABLAPL/6428/2025	STATE OF ODISHA PUSPA NAIK VS	PRASANNA KUMAR MISHRA VS	// MAHABIROD /9 /2025 ()
113	D-ABLAPL/16045/2025 ABLAPL/6429/2025	STATE OF ODISHA KASIA @ BIKRAM KESHARI SAMANTARAY VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /453 /2023 ()
		STATE OF ODISHA		//

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CASES REGISTERED REPORT AS ON :31/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/16017/2025 ABLAPL/6430/2025	HATIA MALLICK @ PABITRA KUMAR MALLICK VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CHANDRASEKHARPUR /256 /2025 () //
115	D-ABLAPL/16070/2025 ABLAPL/6431/2025	SANTOSH KAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	OUPADA /60 /2025 () //
116	D-ABLAPL/16022/2025 ABLAPL/6432/2025	PRADEEP KUMAR GOUDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /434 /2024 () //
117	D-ABLAPL/16094/2025 ABLAPL/6433/2025	AJIT KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHANDARIPOKHARI /267 /2025 () //
118	D-ABLAPL/15736/2025 ABLAPL/6434/2025	SUSHANTA SAMAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /274 /2025 () //
119	D-ABLAPL/16291/2025 ABLAPL/6435/2025	BIKASH KUMAR BHATTA @ PAPINA BHATTA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /151 /2025 () //
120	D-ABLAPL/16432/2025 ABLAPL/6436/2025	BAREN BEHERA @ BAREN KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	BALANGA /111 /2025 () //
121	D-ABLAPL/16167/2025 ABLAPL/6437/2025	BIGYAN SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /336 /2023 () //
122	D-ABLAPL/16156/2025 ABLAPL/6438/2025	BAPINA @ DEBASISH ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /130 /2025 () //
123	D-ABLAPL/16150/2025 ABLAPL/6439/2025	VICKEY GUPTA VS STATE OF ODISHA	SWARUP RANJAN SINGH SAMANT VS	SAMBALPUR TOWN /138 /2025 () //